

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD
BENCH, ALLAHABAD
Original Application No. 330/00083/2019**

This the 30th day of January, 2019

**Hon'ble Mr. Justice Bharat Bhushan, Member (J)
Hon'ble Ms. Ajanta Dayalan, Member (A)**

Niraj Kumar age about 42 years son of Sri Daya Ram residence of 186-A/1-A, Lukarganj, District- Allahabad.

Applicant

By Advocate: Sri Pradeep Kumar Mishra

Versus

1. Union of India through General Manager, North Central Railway, Headquarters Office, Allahabad.
2. Divisional Railway Manager, North Central Railway, Allahabad.
3. Senior Divisional Mechanical Engineer (O&F) North Central Railway, Allahabad.
4. Divisional Railway Manager (P), North Central Railway, Allahabad.
5. Deputy Chief Mechanical Engineer, North Central Railway, Allahabad..

Respondents

By Advocate: Sri Tejaswi Mishra proxy for Sri Shesh Mani Mishra

ORDER

By Hon'ble Mr. Justice Bharat Bhushan, Member (J)

Learned counsel for applicant has submitted that he does not want to pursue this Original Application. Therefore, this O.A. is dismissed as withdrawn. No order as to costs.

**(MS.AJANTA DAYALAN) (JUSTICE BHARAT BHUSHAN)
MEMBER (A) MEMBER (J)**

HLS/-

